

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SURINDER S. RATHI

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 6923-6924/2018

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

MOHD. SHAFI @ PAPPU & ORS.

Respondent(s)

Date : 09-07-2019 These petitions were called on for hearing today.

For Petitioner(s) Ms. Manvi Dixit Sharma, Adv.  
Mr. Sarvesh Singh Baghel, AOR

For Respondent(s) Mr. Mohd. Shahid Hussain, Adv.  
Mr. Varinder Kumar Sharma, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Four weeks' time is given to the respondent No. 4 to file the counter affidavit.

Service of notice is complete qua respondent Nos. 1 to 3 but no one has entered appearance on their behalf.

Service is awaited in respect of respondent No.5.

Ld. Counsel for the petitioner submits that respondent No.5 has expired. Four weeks time is given to take appropriate steps.

List again on 14.11.2019.

SURINDER S. RATHI  
Registrar